

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1248
TO BE ANSWERED ON THE 10TH FEBRUARY 2026**

PROGRESS ON STREET FOOD HUBS

1248 SHRI K.R. SURESH REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the progress made in the development of 100 food streets/street food hubs;
- (b) the number of such streets currently operational and functional till date;
- (c) the details of the location of the operational street food hubs and number of stalls;
- (d) whether the Ministry has undertaken any impact assessment or evaluation of the scheme's effectiveness in improving hygiene standards, livelihoods and urban food culture; and
- (e) the details of funds released so far for the aforementioned purpose, State-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) The Ministry of Health and Family Welfare (MoHFW), in collaboration with the Ministry of Housing and Urban Affairs (MoHUA), has launched an initiative to develop 100 Healthy & Hygienic Food Streets across the country to promote safe and healthy food practices among food businesses and community members.

To support the operationalization of these food streets, the National Health Mission (NHM), MoHFW has allocated financial assistance of Rs. 1 crore per food street. In this regard, proposals were received from 25 States/UTs. Of these, 83 food streets have been approved, and 26 are currently operational.

(b) As of January 2026, the number of food streets operational and functional in the States/UTs are 26 with all the necessary infrastructure and equipment.

(c) The details of the Approved food street hubs and number State-wise are given at Annexure-1.

(d) Health being State subject and monitoring of these food streets is done at the State level. The Ministry of Health and Family Welfare reviews the infrastructure development and progress of these street food hubs with the State through NPCC Meetings and CRM (Common Review Mission). Also, FSSAI is mandated to lay down standards for articles of

food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption. No evaluation of the scheme's effectiveness has been undertaken so far.

(e) Under NHM, from the FY 2022- 23 onwards, multiple pools and programme have been merged into a single pool i.e. “Flexible pool for RCH & HSS, National Health Programme and Urban Health Mission”. Accordingly, funds under NHM are released to this flexi pool through the State government on a lump sum basis for utilization against activities approved in SPIP within Resource Envelope (RE) as demanded by the States. The details of the ROPs approved is available in the following link: <https://nhm.gov.in/index1.php?lang=1&level=1&sublinkid=1377&lid=744>.

Details of the location of the street food hubs

S. No.	Name of State/UT	No. of Food Streets (Target)	Location of Food Streets (Approved)
1	Andhra Pradesh	4	Municipal Corporations of -Greater Vishakhapatnam, Vijawada, Tirupathi, Kadapa
2	Delhi	3	Central, North and South East Delhi as detailed below; -Hudson Lane: North District - Lajpat Nagar Market: South East District, Jama Masjid: Central District
3	Chhattisgarh	4	-Durg, Bhilai, Bilaspur, Ambikapur
4	Goa	2	-South Goa, North Goa
5	Gujarat	4	Municipal Corporations of -Surat, Bhavnagar, Vadodra, Ahmedabad
6	Haryana	4	Districts of-Gurugram, Hisar, Karnal, Ambala
7	Himachal Pradesh	3	Kangra, Kullu, Hamirpur
8	Jharkhand	4	-Ranchi, Dhanbad, Adityapur, Deoghar
9	Jammu & Kashmir	3	Jammu, Srinagar, Kathua
10	Madhya Pradesh	4	Bhopal, Ujjain, Jabalpur, Gwalior
11	Kerala	4	Thiruvananthapuram, Ernakulam, Idukki, Kozhikode
12	Punjab	4	City center, Guru Nanak Bhawan, Amritsar, Chaupati, Adarsh Nagar, Jalandhar Urban Estate Phase I, Dugri, Ludhiana *One approval dropped by state
13	Puducherry	1	Puducherry district
14	Maharashtra	4	-Pune Municipal Corporation, -Nagpur Corporation, -Chandwad Municipal Council (Nashik) -Mumbai Metropolitan area
15	Karnataka	4	-BBMP West district, Mysore city district, Udupi district, & Bangalore urban district
16	Rajasthan	4	-Ajmer, Jodhpur, Bikaner, Udaipur
17	Telangana	4	Warangal, Narsingi Municipality, Nalgonda & Siddipet Municipality
18	Arunachal Pradesh	1	Yet to be finalized
19	Odisha	4	PRAYAS, Nalco Square, Infront of Aranya Bhawan, Bhubaneswar MC, The Open ground, near Barabati Stadium, Cuttack MC & Khaogali, Infront of BSNL Office, Udit Nagar, Rourkela MC
20	Uttar Pradesh	4	Gorakhpur, Ayodhya, Lucknow & Varanasi
21	Tamil Nadu	4	Salem-Palapatti, Nagapattinam-Velankanni, Chengalpattu, Mahabalipuram and Shore Temple
22	DN & DH	1	Daman
23	Tripura	1	In front of Ujjayanta Palace to Jackson Gate
24	Uttarakhand	4	Dehradun, Haridwar, Haldwani & Rudrapur
25	West Bengal	4	Kolkata MC Russel Food Street, Tala Jheel Park, Patuli & Station Feeder Road (Siliguri MC)